against women, better enforcement of the existing laws, etc.

In order to sensitize the concerned officers towards problems of women and weaker sections of the society, the Central Government establishments, such as the Bureau of Police Research and Development (BPR&D) and National Institute of Criminology and Forensic Science (NICKS), are conducting a number of courses for police officers, judicial officers and others.

# भूतपूर्व न्यायाधीशों की नियुक्ति के संबंध में महान्यायवादी का सुझाव

816. श्री रमा शंकर कौशिक: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या भारत के महान्यायवादी ने भूतपूर्व न्यायाधीशों की नियुक्ति के संबंध में सरकार को कोई सुझाव दिया हैं;और
- (ख) यदि हां,तो तत्संबंधी ब्यौरा और आधार क्या है और इस पर सरकार की क्या प्रतिक्रिया है तथा सरकार इस संबंध में क्या निर्णय लेने पर विचार कर रही हैं?

गृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) जी नहीं,श्रीमान

(ख) प्रश्न नहीं उटता हैं।

## दिल्ली में कानून और व्यवस्था की स्थिति के संबंध में न्यायविद द्वारा दिये गये सुझाव

- 817. श्री रमा शंकर कौशिक: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार ने राष्ट्रीय राजधानी क्षेत्र दिल्ली में कानून और व्यवस्था की स्थिति सुधारने के लिए किसी नये कार्यक्रम की रूपरेखा तैयार की हैं:
- (ख) क्या सरकार का ध्यान विख्यात न्यायविद श्री राजेन्द्र सच्चर द्वारा दिये गये सुझावों की ओर दिलाया गया हैं जो 3 फरवरी,1999 के दैनिक जागरण में "कानून व्यवस्था परिचर्चा" में प्रकाशित हुए हैं;और

(ग) क्या सरकार उसमें दिये गये सुझावों से सहमत हैं;यदि हां,तो क्या सरकार तदनुसार कार्रवाई करेगी;और यदि हां,तो कब तक ?

मृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) राष्ट्रीय राजधानी क्षेत्र दिल्ली में अपराध को काबू करने के लिए गश्त लगाने की बीट प्रणाली को मजबूत करने,ज्ञात बदमाशों की गतिविधियों पर निगरानी रखने,आसूचना संग्रहण में सुधार लाने,संवेदनशील क्षेत्रों में पुलिस की अधिक तैनाती,घरेलू नौकरों के पूर्ववत्त का सत्यापन करने तथा रेसीडेंट वेंल्फेयर एसोसिएशनों के साथ सम्पर्क गहन करने पर पून: बल दिया गया हैं।

- (ख) जी,हां,श्रीमान।
- (ग) सरकार का लगातार यह प्रयास रहा है कि पुलिस, बिना किसी राजनीतिक हस्तक्षेप के काम करने, राजनीति के अपराधीकरण को नियंत्रित करने और कुशल प्रशासन के लिए अन्य प्रजातांत्रिक प्रक्रियाओं को सुदृढ़ करने में समर्थ हो सके।

### **Elections DGHC**

- 818. SHRI DAWA LAMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that elections to the Darjeeling Gurkha Hill Council, scheduled in January, 1999, have been rescheduled to March, 1999;
- (b) whether it is also a fact that earlier elections of DGHC and State Assembly were held in December and January; and
- (c) whether Government agree with the proposal to reject pleas of winter season as not tenable?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes Sir.

- (b) The elections to Darjeeling Gurkha Hill Council were held on December 31, 1993 and elections to the State Assembly were held in May, 1996 alongwith Parliamentary elections.
- (c) The elections to the Darjeeling Gurkha Hill Council have been rescheduled by the Government of West

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bengal which has administrative control over DGHC.

### Possession of by GNLF Members

- 819. SHRI DAWA LAMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that some members and leaders of Gurkha National Liberation Front posses both legal and illegal arms;
- (b) whether it is also a fact that those arms have been contemplated to use to terrorise political opponents; and
- (c) if so, the action proposed by Government to curb such activities, immediately?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The information is being obtained from the Government of West Bengal and will be laid on the Table of the House.

#### Reimbursement for Joint **Coastal Patrolling**

820. SHRI BANGARU LAXMAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the expenditure incurred by State Governments for Joint Coastal Patrolling is being reimbursed by the Union Government;
- (b) if so, whether the expenditure incurred for the purpose has been reimbursed to Gujarat Government; and
  - (c) if not, the reasons therefor?
- THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.
- (b) and (c) The expenditure of Rs. 970.48 lakhs has been reimbursed to the State Government of Gujarat so far for hiring of fishing trawlers for Coastal Patrolling.

# **Looting of Purshottam Express**

- 821. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the New Delhi bound Purshottam Exporess was looted recently by robbers near Tundra, who changed the railway signal;
- (b) if so, what are the details thereof;
- (c) what action has been taken by Government in the matter?

THE MINISTER OF **HOME** AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The Government of Uttar Pradesh

has reported that, on 24.1.1999, a gang of 10-12 dacoits overpowered the Railway employees on duty at Block Hut (B) of Tundra Railway Station and changed the Railway signal resulting in the stoppage of New Delhi bound Purshottam Express. The dacoits entered the AC coach and started looting. The passengers raised alarm and some of them also opened fire. One of the dacoits named Infernal was apprehended. Two dead bodies recovered next day from the site of the incident were reportedly identified as members of the gang. A case has been registered under sections 395/397 IPC at P.S. Nagli Si-pi, Ferozabad. The Police authorities are making efforts to apprehnd the other dacoits.

### Plot to Assassinate Home Minister

- 822. SHRIMATI KAMLA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) Whether it is a fact that a Khalistani plot to assassinate him has been foiled recently;
- (b) if so, what are the details thereof, stating the agency/agencies involved in the plot; and
- (c) what action has been taken by Government in the matter?